(d) The expenditure on Solar Energy programme in 1995-96 was Rs. 3456 lakhs against Rs. 2719 lakhs in 1994-95, an increase of 27 percent. A further increase in outlay is proposed in 1996-97 and also during Ninth Plan, based on requirements of the implementing agencies, in the States.

STATEMENT

Financial Assistance Provided to Various States and UTs under Solar Energy Programme

| S No. | States/UTs | 1993-94 | (Rs. in 1994-95 | lakhs) 1995-96 |
|----------|-------------------|---------|--------------------|-------------------|
| 1. | Andhra Pradesh | 20.52 | 21.36 | - |
| 2 | Arunachal Pradesh | 73.00 | 16.11 | 13.50 |
| 3. | Assam | 22.97 | 0.30 | 5.21 |
| 4 | Bihar | 56.00 | - | 74 47 |
| 5 | Goa | | 0.97 | 0.50 |
| 6 | Gujarat | 2.00 | 22 31 | 38 63 |
| 7 | Haryana | 24.47 | 53.00 | 60.08 |
| 8 | Himachal Pradesh | 37.31 | 79 72 | 153.10 |
| 9 | Jammu & Kashmir | 31.75 | 43 15 | 173.26 |
| 10 | Karnataka | 46.88 | 1.03 | |
| 11 | Kerala | 67.70 | 115.54 | 175.20 |
| 12 | Madhya Pradesh | 80.09 | 63.80 | 2.90 |
| 13 | Maharashtra | 103.28 | 0.14 | 6 0 6 |
| 14. | Manipur | 5.00 | 1.44 | 5 00 |
| 15. | Meghalaya | 16.58 | 12.32 | 10 65 |
| 16. | Mizoram | 5.70 | • | 1.23 |
| 17 | Nagaland | - | | 1.52 |
| 18 | Orissa | 6.70 | 13.10 | 34 41 |
| 19 | Punjab | 6.65 | 6 10 | 0 12 |
| 20 | Rajasthan | 97.61 | 67.08 | 4.40 |
| 21 | Sikkim | 3.70 | • | - |
| 22. | Tamil Nadu | 39.60 | 55 70 | 0.50 |
| 23 | Tripura | 7 40 | - | 64.01 |
| 24 | Uttar Pradesh | 506.61 | 324.50 | 572 76 |
| 25 | West Bengal | 57 75 | 21 43 | 116 02 |
| 26 | A & N Islands | - | 0.38 | - |
| 27 | Chandigarh | | 0 69 | |
| 28 | Dadar & Nagar Ha | aveli - | - | |
| 29 | Daman & Diu | • | • | - |
| 30. | Delhi | 74.35 | 55 40 | 32 73 |
| 31 | Lakshdweep | | - | |
| 32. | Pondicherry | - | 0.18 | • |

Support Price of Copra

- 35. SHRI RAMESH CHENNITHALA Will the Minister of AGRICULTURE be pleased to state
- (a) whether the Government have decided to revise the support price of Copra.
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor:
- (d) the date on which the price of copra was last revised;
- (e) whether there is demand from the Kerala coconut growers for and upward revision of support price of copra; and
 - (f) if so, the reaction of the Government thereto?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (f). The Government decided on 1st Feb., 1996 to continue the procurement of copra during 1996 season at the Minimum Support Prices fixed for 1995 season i.e Rs. 2725 per quintal for ball copra (FAQ) and Rs. 2500 per quintal for milling copra (FAQ) In reply to a Lok Sabha Starred Question No. 141 on 11th March 1996, the then Minister of State for Agriculture assured the House that the issue of the revision of the Minimum Support Prices for copra would be discussed with the representative of the Kerala Government. Subsequently due to the Lok Sabha Election and the change in the Government at the Centre as well as in Kerala, the discussion could not be held. This will be held soon

Expert Committee

36. SHRI RUPCHAND PAL: SHRIMATI GEETA MUKHERJEE .

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government have set up any Expert Committee to go deely into the question of Centre-State relations in all its aspects.
 - (b) it so, the details thereof;
- (c) If not, whether the Government propose to set up any such Committee; and
- (d) the present status of the recommendations of the Sarkaria Commission?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (d). The recommendations of the Sarkaria Commission are presently under consideration of the Sub-Commettee of the inter-State Council consequent upon a decision taken in the first meeting of the inter-State Council held in October, 1990. The Sub-Committee has so far met